GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 3660 TO BE ANSWERED ON THE 16TH JULY, 2019

COST OF IRRIGATION EQUIPMENT UNDER PMKSY

3660. SHRI BHAGWANTH KHUBA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the percentage of unit cost of sprinklers, micro sprinklers, drip equipment and other agriculture equipment being provided by the Government to the farmers of Karnataka under PMKSY; and
- (b) the percentage of grants provided by the Government in each of the last two years, district and amount-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Financial assistance @ 55% for small and marginal farmers and @ 45% for other farmers relating to the cost for installation of Drip and Sprinkler Irrigation systems is available under the Per Drop More Crop component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY-PDMC) as per the Operational Guidelines of the Scheme issued by Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW), Govt. of India. The assistance is met by both Central Government and State Government in the ratio of 60:40 for all State, except the North Eastern and Himalayan States in which it is 90:10. For the Union Territories, funding pattern is 100% grant by the Central Government. In addition, some States provide additional incentives/top up subsidy for encouraging farmers to adopt Micro Irrigation.

Government of Karnataka provided 90% subsidy (including top up) of the indicative cost to all the categories of farmers of the State for installation of drip and sprinkler irrigation systems up to 2.00 hectares and 55% subsidy to the Small and Marginal farmers and 45% subsidy to the other farmers for the area more than 2.00 hectares and up to 5.00 hectares during 2018-19.

For the current year (2019-20), the following subsidy pattern has been decided by the State Government of Karnataka:

	Land holding (Area in ha)	Subsidy (%)	
Particulars		General farmers	SC/ST farmers
Rainfed over exploited, critical, semi critical taluks as per Central Ground Water Board	Up to 2.00	90	90
	2.00 to 5.00	50	75
Rainfed safe taluks	Up to 2.00	75	90
Raillied Sale taluks	2.00 to 5.00	50	75
Command areas as per Govt. notification	Up to 5.00	45	55

District-wise fund provided by the Government during the last two years is **Annexed**.

Annexure to Lok Sabha Unstarred Question No. 3660 to be answered on 16.07.2019

District-wise fund provided by the Government (Central & State) in Karnataka during the last two years

Rs. in lakh

S.No	District	2017-18	2018-19
1	Bangalore (U)	495.07	515.27
2	Bangalore (R)	1035.28	1124.28
3	Bagalkote	4200.33	5344.87
4	Belgaum	6773.25	7285.74
5	Bellary	2002.28	2603.05
6	Bidar	2578.52	2892.98
7	Bijapur	3516.88	5056.26
8	Chamarajanagar	1444.87	1473.39
9	Chikkaballapur	3041.35	4006.38
10	Chikkamagalur	1909.27	1446.08
11	Chitradurga	2338.17	2649.86
12	D.Kannada	141.98	154.35
13	Davanagere	3963.35	3998.65
14	Dharwad	1277.92	1584.69
15	Gadag	1219.28	1758.32
16	Gulbarga	3803.16	5434.99
17	Hassan	2961.94	3049.99
18	Haveri	3200.01	4125.70
19	Kodagu	181.19	434.10
20	Kolar	3941.33	4680.38
21	Koppal	2753.53	3677.26
22	Mandya	2809.32	3848.65
23	Mysore	3692.54	3703.24
24	Raichur	1446.98	1686.24
25	Ramanagar	2005.72	2828.02
26	Shimoga	2511.14	2231.94
27	Tumkur	3116.65	3390.58
28	Udupi	254.08	201.71
29	U.Kannada	837.95	842.78
30	Yadgir	1635.79	1951.02
Total		71089.14	83980.77
